

The Minister of Finance (Shri T. T. Krishnamachari): (a) and (b). The reference apparently is to the members of the Asahi Broadcasting Corporation Photographic Team which came to India in September last. The team arrived at Palam at about midnight on the 26th September, 1963. Their goods were cleared on the 28th September. This was because of the delay in the observance of the relevant Import Trade Control formalities by the Team.

तस्कर व्यापार के लिये गिरफ्तारी

२७०. { श्री श्रीकारलाल बेरबा :
श्री गोकर्ण प्रसाद :
श्री विश्वनाथ पाण्डेय :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि १२ सितम्बर, १९६३ को आसाम के ४ आदिमजातीय व्यक्ति चार हजार से ज्यादा घड़ियां सिंगापुर से लाते हुए पालम हवाई अड्डे पर पकड़े गये ; और

(ख) यदि हां, तो उनके खिलाफ क्या कार्यवाही की गई ?

वित्त मंत्री (श्री ति० त० कृष्णमाचारी):

(क) यह सच है कि ११ सितम्बर, १९६३ को पालम हवाई अड्डे पर सीमा-शुल्क (कस्टम्स) अधिकारियों ने ७ भारतीय नागरिकों के पास से, जो सिंगापुर से आये थे, लगभग ४००० घड़ियां और कुछ और चीजें बरामद कीं। इस सम्बन्ध में आसाम के किसी आदिवासी को गिरफ्तार नहीं किया गया।

(ख) इन लोगों को १२ सितम्बर, १९६३ को मिजस्ट्रेट के सामने पेश किया गया था। इन में से दो को जमानत पर रिहा कर दिया गया है। बाकी अभी मिजस्ट्रेट की हिससत में हैं। मामले का अभी निबटारा नहीं हुआ। सबूत मिलने पर, अगर मुनासिब समझा गया, तो विभागीय कार्रवाई पूरी होने के बाद, अदालत में मुकदमा चलाया जायेगा।

Rehabilitation of Goldsmiths in Kerala

271. Shri A. K. Gopalan: Will the Minister of Finance be pleased to state:

(a) the extent of financial assistance given to Kerala Government for rehabilitating goldsmiths rendered unemployed as a result of the Gold Control Order;

(b) how much of this assistance has been utilised so far;

(c) the total number of goldsmiths rendered unemployed in the State as a result of the Gold Control Order; and

(d) the number of goldsmiths so far rehabilitated?

The Minister of Finance (Shri T. T. Krishnamachari): (a) A loan of Rs. 10.00 lakhs has been given to the Government of Kerala for the rehabilitation of displaced goldsmiths.

(b) to (d). The requisite information has been called for from the State Government and it will be placed on the table of the House when received.

Rehabilitation of Goldsmiths in Madras

272. Shri Umanath: Will the Minister of Finance be pleased to state:

(a) whether the Madras Government had requested the Centre for financial assistance to rehabilitate the goldsmiths rendered unemployed in the State as a result of the Gold Control Order;

(b) if so, the nature and extent of assistance sought for; and

(c) the nature and extent of assistance given?

The Minister of Finance (Shri T. T. Krishnamachari): (a) Yes, Sir.

(b) Rs. 25,862 as grant and Rs. 30,53,000 as loan.